

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.4564/2015

New Delhi, this the 7th day of January, 2016

Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

Smt. Easwari Devi
Widow of Late Jagan Singh
R/o No.E-16, East Jawahar Nagar
Loni Road, Ghaziabad, U.P.

...Applicant

(By Advocate: Mr. G.C. Nagar)

Versus

1. Union of India
Through Its Chairman
Govt.of India, Ministry of Micro Small and
Medium Enterprises, Udyog Bhawan,
New Delhi.

ORDER (ORAL)

Learned counsel for the applicant seeks to withdraw the instant OA, with liberty to file fresh one in a modified form.

The OA is dismissed as withdrawn with liberty as aforesaid.

**(Dr. Brahm Avtar Agrawal)
Member (J)**

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